### GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 3545 (TO BE ANSWERED ON 07.12.2016)

## CRIMINAL AND CORRUPTION CASES

#### 3545. SHRI HARISH MEENA:

Will the PRIME MINISTER be pleased to state the number of criminal and corruption cases pending against the officers from the level of Joint Secretary and above in Government of India?

#### **ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Ministerøs Office. (DR. JITENDRA SINGH)

This Department monitors the progress of pending cases of prosecution of sanction as submitted by Central Bureau of Investigation (CBI) to all Departments/Ministries of Government of India (GOI) through a Committee chaired by Secretary, DOPT and consisting of Secretary of Administrative Department, Law Secretary and CBI. As on 18.11.2016, 11 criminal and corruption cases are pending for granting sanction of prosecution against the officers of All India Service (AIS) and Central Group  $\div A\emptyset$  officers of the rank of Joint Secretary and above in GOI. Details Departments/Ministries wise is as further:-

S.No.	Ministries/Department	No. of cases
1.	Ministry of Railways	04
2.	Health & Family Welfare	01
3.	MHA	01
4.	DOPT	05
	Total	11

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